

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 491**  
TO BE ANSWERED ON THE 23/07/ 2021

**PROMOTION OF COOPERATIVE FARMING**

491. SHRI PARTAP SINGH BAJWA

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) landholdings in hectares per farmer households, State-wise, including Punjab;
- (b) average incomes earned from land less than 0.5 hectares, between 0.5 and 1 hectares, between 1 and 2 hectares and greater than 2 hectares, State-wise, including Punjab;
- (c) whether Government has any action plan to promote cooperative farming to make farming financially viable;
- (d) if so, details thereof, including manner in which the plan aims to tackle shortcomings in previous cooperative farming plans such as corruption, poor governance and capital shortages; and
- (e) detailed steps taken by Ministry to promote cooperative farming and funds released for the same, State-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a): State-wise average size of operational holdings in the country as per the result of latest Agriculture Census 2015-16 is given at Annex-I
- (b): In Agriculture Census, data on income is not collected. However, as per the results of the Situation Assessment Survey of Agricultural households conducted by National Sample Survey Office (NSSO) during January–December, 2013, the average monthly income per agricultural household from agricultural activities by different size classes of land possessed for different States/Group of UTs is given at Annexure-II.
- (c) to (e): Cooperative development programmes are being implemented through National Cooperative Development Corporation (NCDC), National Council for Cooperative Training (NCCT) and National Cooperative Union of India (NCUI) for the cooperative sector with the aim and objectives to promote, strengthen and develop farmers' cooperatives; assist programmes of cooperatives for supply of inputs, processing, storage and marketing of agricultural produce & consumer goods and those dealing with notified commodities &

services; and assist cooperatives of weaker sections such as those comprising of members from scheduled castes, scheduled tribes, labour & women and those working in the handloom, sericulture, poultry, fishery and dairy sectors etc. and provide training and education in the cooperative sector for development of manpower. The details of loans provided by NCDC to Cooperatives during the last five years and subsidy under Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) Scheme is at Annexure-III.

Besides, Small Farmers' Agri Business Consortium (SFAC) under Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) supports the State Governments in the formation of Farmer Producer Organisations (FPOs). Accordingly, Small Farmers' Agri Business Consortium has been implementing Farmer Producer Organisation promotion to collectivize small and marginal farmer activities in several States under various programmes.

Government of India has also launched the Central Sector Scheme of financing facility under Agriculture Infrastructure Fund (AIF) to boost agriculture infrastructure relating to Post Harvest Management (PHM) and Community Farming Assets in the country. Under this Scheme, financing facility of Rs. 1 lakh crore is to be distributed by banks/lending institutions as loans to eligible beneficiaries such as Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmers Producers Organizations (FPOs), Self Help Groups (SHGs), Farmers, Joint Liabilities Groups (JLG), Multi-purpose Cooperative Societies, Agri-entrepreneurs, Start-ups and Central/State agency or Local Body sponsored Public Private Partnership Projects (PPP), State agencies, Agricultural Produce Market Committees (Mandis), National & State Federation of Cooperatives, federations of Farmers Producers Organizations (FPOs) and federations of Self Help Groups (SHGs).

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 491 due for Answer on 23.07.2021		
<b>State-wise average size of holdings as per results of Agriculture Census 2015-16</b>		
<b>S. No.</b>	<b>States/UTs</b>	<b>Average size of holdings(in Hectare)</b>
1	A & N Islands	1.78
2	Andhra Pradesh	0.94
3	Arunachal Pradesh	3.35
4	Assam	1.09
5	Bihar	0.39
6	Chandigarh	1.22
7	Chhattisgarh	1.24
8	D & N Haveli	1.38
9	Daman & Diu	0.36
10	Delhi	1.39
11	Goa	1.10
12	Gujarat	1.88
13	Haryana	2.22
14	Himachal Pradesh	0.95
15	Jammu & Kashmir	0.59
16	Jharkhand	1.10
17	Karnataka	1.36
18	Kerala	0.18
19	Lakshadweep	0.27
20	Madhya Pradesh	1.57
21	Maharashtra	1.34
22	Manipur	1.14
23	Meghalaya	1.29
24	Mizoram	1.25
25	Nagaland	4.87
26	Odisha	0.95
27	Puducherry	0.62
28	Punjab	3.62
29	Rajasthan	2.73
30	Sikkim	1.27
31	Tamil Nadu	0.75
32	Telangana	1.00
33	Tripura	0.49
34	Uttar Pradesh	0.73
35	Uttarakhand	0.85
36	West Bengal	0.76
<b>All India</b>		<b>1.08</b>

**Annexure-II**

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 491 due for Answer on 23.07.2021.

State-wise average monthly income per agricultural household from agricultural activities for different size classes of land possessed (ha.) as per results of the Situation Assessment Survey(SAS) of Agricultural households conducted by NSSO during January – December, 2013.

Sl. No.	State/ Group of UTs	Size class of land possessed (hectare)							
		<0.01 ha.	0.01- 0.40 ha.	0.41-1.00 ha.	1.01- 2.00 ha.	2.01-4.00 ha.	4.01 - 10.00 ha.	10.00 ha. & above	All sizes
		average monthly income(In Rs.)							
1	Andhra Pradesh	642	1033	1055	3311	5084	11618	20998	3098
2	Arunachal Pradesh	3855	741	3126	12869	9258	7820	0	7957
3	Assam	2042	1422	4029	7550	11428	16250	997243	5010
4	Bihar	1149	878	2301	2741	8176	24168	34461	1994
5	Chhattisgarh	0	737	2073	3886	6305	11477	30209	3328
6	Gujarat	2234	2387	3844	5833	6845	13796	34976	4863
7	Haryana	204	2371	4810	11465	14919	39664	127819	10512
8	Himachal Pradesh	131	1797	4758	5218	17556	12478	468050	3923
9	Jammu & Kashmir	3796	1753	6085	5633	14121	8438	0	3864
10	Jharkhand	1494	2593	2473	2831	4501	4942	2283	2644
11	Karnataka	447	574	3020	4554	10662	19778	31678	5530
12	Kerala	0	1753	3923	8687	16499	42958	155538	4106
13	Madhya Pradesh	778	1258	2174	4665	8016	18647	34792	4748
14	Maharashtra	1292	1496	2297	3721	6299	13398	41835	4395
15	Manipur	19193	1113	2656	7459	8693	27092	0	4487
16	Meghalaya	0	6055	5297	9299	9404	12886	0	7128
17	Mizoram	1867	-426	4855	6808	6379	4502	0	5425
18	Nagaland	1102	7630	2815	4008	5003	8187	0	4596
19	Odisha	3502	1420	2190	4675	8178	12626	123129	2721
20	Punjab	-467	931	10148	13418	23503	39076	86414	12520
21	Rajasthan	1610	960	2409	4127	5882	10861	23989	4106
22	Sikkim	-2125	2577	2645	2545	4081	7430	0	2676
23	Tamil Nadu	3108	3152	1521	3191	6568	12227	13596	3017
24	Telangana	2031	3151	3314	4854	5953	11149	6326	4602
25	Tripura	1168	841	3147	4836	8436	9226	0	3083
26	Uttarakhand	-398	1449	4445	9050	12851	36729	64350	3379
27	Uttar Pradesh	506	1228	3275	6868	14302	21306	56033	3398
28	West Bengal	319	555	1814	3255	3230	15183	7476	1204
29	Group of UTs	411	225	2464	2907	6776	5087	1436	2077
<b>All India</b>		<b>1212</b>	<b>1308</b>	<b>2773</b>	<b>5028</b>	<b>8520</b>	<b>16744</b>	<b>38307</b>	<b>3844</b>

Note: Income from agricultural activities includes net income from cultivation and net income from farming of animals

**Annexure-III**

Annexure referred in reply to part (c) to (e) of Rajya Sabha Unstarred Question No. 491 due for Answer on 23.07.2021.

Year	Total release by NCDC	Disbursements under CSISAC (Rs Cr.)		
		Loan	Subsidy	Total
2016-17	15915	884.68	111.85	996.53
2017-18	21969	3112.67	192.89	3305.56
2018-19	28273	2797.47	125.60	2920.42
2019-20	27703.43	1067.90	118.13	1186.03
2020-21	24729.36	184.30	303.42	487.72

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